

Annexure – 8

**Name of the corporate debtor: Poly Logic International Private Limited; Date of commencement of CIRP: 26-05-2020; List of creditors as on: 26-11-2022
List of operational creditors (Other than Workmen and Employees and Government Dues)**

(Amount in Rs.)

Sl. No.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share					
1	FAIRDEAL INTERNATIONAL	001	ON THE BASIS OF NCLT ORDER	15,35,626	9,66,470	UNSECURED	00	00	00	00	00	5,69,156	00	Claim not filed, claim taken as per NCLT Order. Rejected the interest claimed. As there is no sufficient documents, substantiating the interest amount.
2	PLASTIBLENDS INDIA LTD.	002	12-06-2020	2,63,870	1,48,478	UNSECURED	00	00	00	00	00	1,15,932	00	Rejected the interest claimed. As there is no sufficient documents to substantiate the interest so claimed.
3	PRIDE INDUSTRIAL EQUIPMENTS PVT. LTD.	003	28-08-2020	39,796	39,796	UNSECURED	00	00	00	00	00	00	00	-
4	OMEGA PLASTO LIMITED	004	20.04.2021	2,01,132	00	UNSECURED	00	00	00	00	00	00	2,01,132	Claim filed after due date and is yet to be verified as the books of a/c of CD are incomplete and a petition u/s 19(2) has been filed against suspended management before Hon'ble NCLT with

														same prayer. The liquidation is also expected.
5	PATWA POLYMERS - A UNIT OF PATWA STEELS INDORE PVT. LTD.	005	06.07.2021	55,85,652	00	UNSECURED	00	00	00	00	00	00	55,85,652	Claim filed after due date and is yet to be verified as the books of a/c of CD are incomplete and a petition u/s 19(2) has been filed against suspended management before Hon'ble NCLT with same prayer. The liquidation is also expected.
	TOTAL			76,26,076	11,54,744	-	00	00	00	00	00	6,85,088	57,86,784	-